

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SCOTTS GARMENTS LIMITED Date of Commencement of Liquidation: 31-10-2023; List of Stakeholders as on Date: 30-11-2023; Name of IP: Mr. Madhugiri Venkatarayappa Sudarshan; Process Number: 1; Last 5 digit of registration number: 11707

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	3	10618143032	3	10618143032	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	389	8182752	380	8182752	0	0	0	NA
6	Operational creditors (Employees)	18	7686545	18	7686545	0	0	0	NA
7	Operational creditors (Government Dues)	18	1531096885	12	932409261	0	598687624	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	20	92876694	19	46661813	0	38921843	7293038	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		448	12257985908	432	11613083403	0	637609467	7293038	